# CENTRAL ADMINSITRATIVE TRIBUNAL PRINCIPAL BENCH NEW DELHI

CP No.272/2016 In OA No.1948/2012

# New Delhi, this the 13<sup>th</sup> day of February, 2017

Hon'ble Mr. V. Ajay Kumar, Member (J) Hon'ble Mr. P.K.Basu, Member (A)

Shri Zile Singh (Aged about 50) S/o Sher Singh R/o Village Kharkari Post Office: Baslambi Tehsil: Farrukh Nagar Distt. Gurgaon.

.... Applicant

(By Advocate: Shri T.D. Yadav)

#### **VERSUS**

- 1. Lt. General K.J.Singh
  The Director General EME
  M.G.O. Branch, Army (HQ)
  New Delhi.
- 2. Lt. Col. Sanjay Mishra
  The Commanding Officer
  Vehicle Depot Work Shop
  EME Delhi Cantt.

.... Respondents.

(By Advocate: Dr. Ch. Shamsuddin Khan)

## **ORDER (ORAL)**

#### By Hon'ble Mr.V. Ajay Kumar,

Heard both sides.

2. The OA No.1948/2012 was disposed of by this Tribunal by order dated

### 14.01.2016 as under :-

- "4. Respondents are accordingly directed to examine the claim of the applicant for promotion to the post of Chargemen Grade II with due regard to the Recruitment Rules on the subject, within a period of three months from the date of receipt of a copy of this Order.
- 5. Original Application stands disposed of. No costs."

- 3. When this matter is taken up, the learned counsel for the respondents while producing a speaking order dated 21.06.2016 submits that they have complied with the Order of this Tribunal.
- 4. In view of the substantial compliance, the CP is closed. Notices are discharged. However, the applicant is at liberty to question the order now passed by the respondents, if he is having any grievance, in accordance with law. No costs.

(P.K.Basu) Member (A)

(V. Ajay Kumar) Member (J)

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